

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1247/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Times Innovative Media Ltd Vs Unique Infoways Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01.	RAMNISH KHANNA	ADVOCATE	PETITIONER	

ORDER

Learned counsel for the petitioner requests for two weeks time to file compliance affidavit in terms of the notification dated 07.12.2016 which has notified the Rules known as Companies (Transfer of Pending Proceedings) Rules, 2016.

List on 20.04.2017.

SD/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/-

(R. VARADHARAJAN)
MEMBER (J)